

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

110. IA/2957/2024 In C.P. (IB)/550(MB)2023

IN THE MATTER OF

Susee Auto Sales & Service Private Limited	... Petitioner
Vs	
Mahindra And Mahindra Limited	... Respondent

U/s 9 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 21.06.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner: Adv.Vinay Kumar Jain (VC)

For the Respondent: Adv. Anushka Shetty (PH)

ORDER

IA 2957/2024 – Adjourned to 02.07.2024.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Manish Tiwari/